

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No. 1337  
TO BE ANSWERED ON 24.07.2017

**Field Experts as Teachers**

†1337. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian educational institutes still allow only those persons possessing valid degrees to teach in higher classes; and

(b) if so, the details thereof along with the steps taken by the Government to allow those persons who have special experience in their fields but do not possess formal degrees like Ph.D to teach in higher educational institutions?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(Dr. MAHENDRA NATH PANDEY)

(a) & (b): The University Grants Commission (UGC) has notified the Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measure for the Maintenance of Standards in Higher Education, 2010. These principal regulations along with their subsequent four amendments notified up to 2016 lay down principles and guidelines for recruitment and promotion of faculties at the cadre of Assistant Professor, Associate Professor and Professor.

In these Regulations, Master's degree with UGC specified score along with NET/SET/SLET or Ph.D. earned in conformity with UGC Regulations has been made a mandatory eligibility condition for appointment to various academic positions. However, para 4.1.0 of UGC Regulations, 2010 prescribes an alternative criterion for the post of Professor. As per this criterion, an outstanding professional with established reputation in the relevant field who has made significant contributions to the knowledge in the concerned/allied/relevant discipline could be recruited as a Professor.

The Universities are autonomous bodies created either under the Central Act or State Acts and the onus of recruitment of teaching faculty lies with them.

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